

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 44(ND)/2013  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2016

NAME OF THE COMPANY: M/s. Stripe Aviation Pvt. Ltd. & Ors.  
Vs.  
M/s. Summit Aviation Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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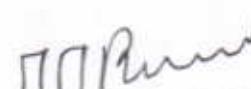
① Anishkar Singhvi, ADVOCATE, PETITIONER 

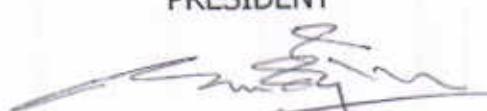
② Rigash Takkar, Adv. Respondent No 10 (PNB) 

③ Munish Kumar Advocate for Neeraj Bhatia 

ORDER

List on 27.7.2016 at 2.00 pm.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

Dated: 12/07/2016  
(Vidya)